GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:340 ANSWERED ON:22.07.2015 Irregularities in Conduct of Examinations

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Supreme Court has recently directed the Central Board for Secondary Education (CBSE) to cancel examination of the All India Pre-medical/ Pre-Dental Entrance Test for the academic year 2015-16 due to irregularities found in the said examination;
- (b) if so, the details thereof and the reaction thereto;
- (c) the details of irregularities found in various examinations of CBSE and University Grants Commission (UGC) during each of the last three years and the current year as on date;
- (d) the number of examinations cancelled/postponed due to severe malpractices or leakage of question papers during the last three years, State-wise;
- (e) the details of the States from where such irregularities were reported; and
- (f) the steps being taken by the Government to prevent such irregularities and action taken against erring officials and others?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) and (b): The Hon'ble Supreme Court of India in its judgment dated 15.06.2015 and 19/06/2015 in CWP No. 298/ 2015, 299/2015, 305/2015 and 325/2015 ordered the Central Board of Secondary Education (CBSE) to re-conduct the All India Pre-medical/ Pre-Dental Entrance Test (AIPMT) – 2015 Examination due to adoption of unfair means using modern communication devices. The Hon'ble Supreme Court also observed that "During the stages of investigation, no conscious lapse or omission on

the part of Central Board of Secondary Education (CBSE) contributing to the otherwise appalling mischief had surfaced".

- (c) to (e): CBSE found no irregularities in examinations conducted during the last three years. University Grants Commission (UGC) conducted National Eligibility Test (NET) Examination up to June, 2014. No irregularity was found in NET Examination conducted by UGC during last three years.
- (f): CBSE has taken the following steps to prevent irregularities in examinations -
- Candidates are not allowed to carry mobile phones and other electronic devices to the examination hall.
- Frisking at the time of entry.
- Videography of the candidates appearing in the examination.
- To record Biometric identification, Index Finger Printing on a specialized attendance sheet.
- Pens are provided to the candidates by the CBSE.
- â€ ϕ No candidate is allowed to leave the examination centre before the examination is over.
